

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

LIBRARY

O.A/350/1092/2020

Date of Order: 27.01.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

CHITTARANJAN SARKAR
VS
M/O WOMEN AND CHILD DEVELOPMENT

For The Applicant(s): Mr. N. Roy, counsel

For The Respondent(s): None

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for the applicant.

2. Ld. counsel for the applicant seeks liberty to withdraw the present

O.A to file it afresh.

3. Accordingly, the O.A is disposed of as withdrawn with the aforesaid
liberty. No costs.

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(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

ss